

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 571 /Accts.

Dated : 09/09/2024

The Court has been pleased to allot new chamber to the following Advocate thereby cancelling the chamber allotted to him vide Office Order No. 393/Accts. dated 06.06.2023:

Sl. No.	Form S.No.	Name of Advocate	Chamber allotted earlier	New allotment
1	391	Praveen Shankar Dayal	2C/066	1C/066

The aforementioned Advocate is directed to vacate his existing chamber and take possession of the newly allotted chamber as mentioned in the table above within three days. The Advocate is further directed to submit the keys of his existing chamber to the Court Officer.

By Order,
Sd/- Nimesh Kumar Sinha
Registrar General

Memo No. 1942 /Accts.

Dated 09/09/2024

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General